

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA No. 3037/92

10

New Delhi this the 5th day of January, 1998.

Hon'ble Shri S.R.Adige, Vice Chairman(A)
Hon'ble Smt.Lakshmi Swaminathan, Member(J)

Shri K.C.Biswas,
S/O Late N.C.Biswas,
and employed as Accounts Officer,
Ministry of Home Affairs,
O/O the Chief Controller of Accounts,
(9A) Census), AGCR Building,
Indraprastha Building,
New Delhi-2

(None for the applicant)

.. Applicant

VS

Union of India
through
The Controller General of Civil Accounts,
Ministry of Finance, Department of
Expenditure, Lok Nayak Bhawan,
Khan Market, New Delhi.

Sh.O.P.Abrol,
Deputy Controller of Accounts,
O/O The Chief Controller of Accounts,
C.B.E.C., AGCR Bldg., New Delhi.

(By Advocate Sh.P.H.Ramchandani)

.. Respondents

O R D E R (ORAL)

(Hon'ble Shri S.R.Adige, Vice Chairman(A))

This case was listed at serial No.10 of the regular hearing list of today, and also has been on the warning list since 3.12.1997.

2 In the absence of the applicant and or his counsel, this OA is dismissed for default and non prosecution.

Lakshmi Swaminathan
(Smt.Lakshmi Swaminathan)
Member(J)

Adige
(S.R.Adige)
Vice Chairman(A)